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Poonch area should not be allowed to come back and that the security of the State should be safeguarded, *inter alia*, by arming the border residents. Government are fully alive to the needs of security of the country including the State of Jammu and Kashmir. Those who migrated to Pakistan or Pakistan occupied territory during the period of infiltration in Jammu and Kashmir and the conflict with Pakistan are not being allowed to return. Those against whom there is evidence of having collaborated with the infiltrators would be suitably dealt with.

The memorandum also pleads for extending relief to town-dwellers and the business class and wants special consideration to be given in the distribution of relief to the loyal and patriotic elements. These demands have been referred to the State Government.

PROCEEDINGS OF CONFERENCES HELD BY I.C.C.R.

- •766.** SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the Proceedings of Asian History Congress and East-West Music conference held in 1961 and 1963 respectively by the Indian Council for Cultural Relations have not so far been published; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes Sir.

(b) The main reasons for delay have been that several delagates to the History Congress did not send corrected copies of their papers in spite of reminders. Further more scholars and experts entrusted with editing of manuscripts of the proceedings of both the conferences took a long time to complete the work. The proceedings are now under print.

GUN FACTORY IN U.P.

•767. SHRI RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Unstarred

Question No. 434 in the Rajya Sabha on the 3rd December, 1965 and state whether any decision has since been taken regarding the setting up of a gun factory in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): The Government of U.P. have not drawn up any scheme for setting up a gun factory in the public sector.

I.A.S. OFFICERS ON DEPUTATION TO CENTRAL GOVERNMENT

- ♦768.. SHRI JAGAT NARAIN: WiH the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the percentage of posts at present specified in the I.A.S, cadre of various States for deputation to the Central Government; and
- (b) whether it is a fact that as the strength of the I.A.S, cadre increases, the deputation quota for the Centre is also proportionately increased?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI *m* V. C. SHUKLA): (a) 40 percent of the number of Senior posts under each State Government.

(b) Yes Sir, in proportion to the increase in the number of Senior posts under the State Governments.

OFFICERS SERVING BEYOND NORMAL TENURE

- *769. SHRI I. K. GUJRAL: WiH the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of Secretaries, Additional Secretaries, Joint Secretaries and Deputy Secretaries, who have served in Delhi for more than five years; and
- (b) whether there is any machinery for reviewing the cases of those officers who stay in Delhi beyond their normal tenure?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) 47.

(b) A Board consisting of 5 Secretaries to Government with Cabinet Secretary as Chairman is entrusted with reviewing the 4507

ACT OF BRAVERY BY DELHI STUDENTS

- •770. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state:
- (a) whether the act of bravery of four students of Delhi Colleges in chasing two murderers and robbers and catching one | of them, has been taken note of:
- (b) if so, whether any awards have been or are proposed to be given to them; and
- (c) whether it is proposed to bring this act of bravery to the notice of students in other educational institutions?

THE MINISTER OF EDUCATION (SHRI M. C. CHAOLA): (a) Yes, Sir.

- (b) A cash award of Rs. IOO is proposed to be given to each of the four students. Besides, the question of giving suitable gallantry awards to these students is also under consideration
- (c) The incident has already been reported in news-papers. The University of Delhi further proposes to include this as a newsitem in the next issue of the. University News Bulletin. *

ACQUISITION OF LAND BETWEEN GANDHI NAGAR AND MANDAWALI

- 606. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Unstarred Question No. 626 in the Rajya Sabha on the 10th September, 1965 and state:
- (a) whether all the 3000 acres of land lying between Gandhi Nagar and Village Mandawali has since been notified under Section 6 of the Land Acquisition Act,
- (b) if not, what are the reasons therefor and by what time Government expect to so notify the same and complete the acquisition proceedings;
- (c) whether any compensation has since been paid to the plot-holders whose plots

fall within the 153 acres of land which has already been notified under the Act referred to in part (a) above, if so, what is the rate of compensation paid; and

to Questions

(d) if the answer to part (c) above be in the negative, what are the reasons for the delay in paying the compensation?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) No, Sir.

- (b) It is not possible to indicate any time limit for acquisition proceedings, as this is dependent mainly on the preparation and approval of the Zona! Development Plan of the area. The drawing up of such a plan for an under-developed area with haphazard and unplanned structures, is a prolonged process requiring detailed survey of the area and careful adjustment of the existing built-up structures.
- (c) Yes, Sir. Compensation in respect of IOO acres which has since been acquired has been paid. The rate of compensation varies from 48 paise to Rs. 5 -18 per square yard. Awards in respect of the remaining 53 acres are being drawn and will be announced.
 - (d) Does not arise.

GRANTS GIVEN BY I.C.C.R.

- 607. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that Indian Council for Cultural Relations gives grants to other Associations; and
- (b) if so, the names of such organisations?

THE MINISTER OF EDUCATION (SHRI M. C. CHAOLA): (a) the Council gives grants to other organisations only in exceptional cases but from 1966-67 all such grants will be paid by Government direct.

- (b) The following organisations have been given grants during the current financial year:—
 - (i) Nations' League of Pen-friends, New Delhi, (u) International Students' House Society, Delhi.